

**14.09 hrs.**

**Title:** Introduction of the Constituion (Amendment) Bill, 2000.(Amendment of article 316)

SHRI KOLUR BASAVANAGOUD (BELLARY) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI KOLUR BASAVANAGOUD : Sir, I introduce the Bill.

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\_\_\_\_\_ \*Published in the Gazette of India,  
Extraordinary, part-II-Section 2, dated 25.8.2000.

SHRI SURESH KURUP (KOTTAYAM): Sir, I am on a very serious matter.

MR. CHAIRMAN : You cannot raise it here now.

*...(Interruptions)*

MR. CHAIRMAN : What is applicable here, will be applied to you also.

*...(Interruptions)*

MR. CHAIRMAN: Kindly resume your seats.

*...(Interruptions)*

श्री मदन लाल खुराना (दिल्ली सदर) : मैं इतना चाहता हूँ कि हेल्थ मिनिस्टर कह दें कि इसकी जांच होगी। ( व्यवधान)

MR. CHAIRMAN: Hon. Members, we have got two hours more. Let us conclude the Session on a very good note.

*...(Interruptions)*